

Title: Papers laid on the Table of the House by members/Ministers.

Review by the Government of the working of the Air India Limited New Delhi and its Annual Report for 1996-97 under sub-section (1) of section 619 A of the companies Act, 1956; etc.

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): Sir, I beg to lay on the Table-

(Placed in Library See No. LT. 1913 to 1914/98)

Notification under sub-section (2) of section of the Navy Act, 1957; etc.

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table-

(Placed in Library See No. LT. 1915 to 1917/98)

Notification (Re: Amendment Rules) under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation)

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): Sir, I beg to lay on the Table-

(Placed in Library See No. LT. 1918 to 1919/98)

Annual Report of the Centre for Railway Information System, New Delhi for 1996-97 and review of its working by the Government of India

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : Sir I beg to lay on the Table-

(Placed in Library See No. LT. 1920/98)

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): Sir, I beg to lay on the Table-

Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1997-98 under sub-section (1) of section 619 A of the Companies Act 1956 and its Annual Report.

(Placed in Library See No. LT . 1921 to 1929/98)

Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1997-98 under sub-section (1) of section 619 A of the companies Act, 1956 and its Annual Report.

\*m06

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): Sir, I beg to lay on the Table-

(Placed in Library See No. LT. 1930/98)

Review by the Government of the working of the National Informatics Centre Service Inc., New Delhi for the year 1997-98 under sub-section (1) of section 619 A of the Companies Act, 1956; etc.

\*m07

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Sir, I beg to lay on the Table-

(Placed in Library See No. LT. 1931 to 1932/98)

-----

\*t02

Title: Reports of the Parliamentary Committees laid on the Table.

## ESTIMATES COMMITTEE

Action Taken Statements - Laid

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): I beg to lay on the Table Statements (Hindi and English versions) of action taken or proposed to be taken by Government on the recommendations contained in the following Action Taken Reports:

- (1) Fifth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Fifty-Second Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs-Banking Division) -- Credit Facilities to Weaker Sections of the Society.
- (2) Sixth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Forty-Eighth Report (Tenth Lok Sabha) on the Ministry of Home Affairs--Modernisation of Police and Para-Military Forces.
- (3) Seventh Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Fifty-Seventh Report (Tenth Lok Sabha) on the Ministry of Coal--Production and Distribution of Coal.
- (4) Ninth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Forty-Sixth Report (Tenth Lok Sabha) on the Ministry of Surface Transport--Coastal Shipping.

-----

## COMMITTEE ON PUBLIC UNDERTAKINGS

First Report - Presented

SHRI MANBENDRA SHAH (TEHRI GARHWAL): I beg to present the First Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Eleventh Report (Eleventh Lok Sabha) on "Sickness in Public Undertakings".

---

## COMMITTEE ON GOVERNMENT ASSURANCES

Second and Third Reports - Presented

SHRI E. AHAMED (MANJERI): I beg to present the Second and Third Reports (Hindi and English versions) of the Committee on Government Assurances.

---

## COMMITTEE ON PAPERS LAID ON THE TABLE

First, Second and Third Reports and Minutes - Presented

SHRI ARJUN SETHI (BHADRAK): I beg to present the First, Second and Third Reports (Hindi and English versions) of the Committee on Papers Laid on the Table (1998-99) and Minutes relating thereto.

---

STANDING COMMITTEE ON HOME AFFAIRS

Forty-Ninth Report - laid

SHRI MOTILAL VORA (RAJNANDGAON): I beg to lay the Forty-Ninth Report (Hindi and English versions) of the Standing Committee on Home Affairs on the Code of Civil Procedure (Amendment) Bill, 1997.

---

SHRI A.C. JOS (MUKUNDAPURAM): Sir, I have given a notice. It is a very important matter. ... (Interruptions)

\*t02  
**Title:** Moved the motion for election of Deputy Speaker and Shri P.M. Sayeed, a member of Lok Sabha chosen as the Deputy Speaker of Lok Sabha. Motion for Consideration - adopted.

1206 hours

MR. SPEAKER: Item no. 14 can be taken up after the election of Deputy-Speaker, with the consent of the House.

Now, we take up the motions for election of Deputy-Speaker. I call upon the Prime Minister, Shri Atal Bihari Vajpayee to move the motion.

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Mr. Speaker, Sir, with your permission, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

>SHRI SHARAD PAWAR (BARAMATI): Sir, I second the motion.

SHRI SUSHIL KUMAR SHINDE (SOLAPUR): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

MR. SPEAKER: Shri Paras Ram Bhardwaj -- not present.

श्री अजीत जोगी (रायगढ़): महोदय, मैं प्रस्ताव करता हूँ :-

‘कि श्री पी.एम. साईद, जो इस सभा के सदस्य हैं, को इस सभा के उपाध्यक्ष के रूप में चुना जाए।’

SHRI MANORANJAN BHAKTA (ANDAMAN AND NICOBAR ISLANDS): I second the motion.

SHRI PURNO A. SANGMA (TURA): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

SHRI KONIJETI ROSAIAH (NARASARAOPET): I second the motion.

SHRI MUFTI MOHAMMED SAYEED (ANANTNAG): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

SHRI MOTILAL VORA (RAJNANDGAON): I second the motion.

SHRI BHUBANESWAR KALITA (GUWAHATI): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

SHRI NADENDLA BHASKARA RAO (KHAMMAM): I second the motion.

PROF. P.J. KURIEN (MAVELIKARA): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

MR. SPEAKER: Shri Murli Deora -- not present.

SHRI MOHAMMAD ALI ASHRAF FATMI (DARBHANGA): I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

MR. SPEAKER: Dr. Shafiqur Rahman Barq -- not present.

SHRI G.M. BANATWALLA (PONNANI): I beg to move: "That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy-Speaker of this House."

MR. SPEAKER: Shri P.C. Thomas -- not present.

PROF. SAIFUDDIN SOZ (BARAMULLA): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

PROF. A.K. PREMAJAM (BADAGARA): Sir, I second the motion.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI K. VIJAYABHASKARA REDDY (KURNOOL): Sir, I second the motion.

SHRIMATI KRISHNA BOSE (JADAVPUR): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRIMATI GEETA MUKHERJEE (PANSKURA): Sir, I second the motion.

DR. BALRAM JAKHAR (BIKANER): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

MR. SPEAKER: Shri Bhajan Lal - not present.

SHRI R. MUTHIAH (PERIYAKULAM): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI ARJUN CHARAN SETHI (BHADRAK): Sir, I second the motion.

SHRI RAM VILAS PASWAN (HAJIPUR): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI N. JANARDHANA REDDY (BAPATLA): Sir, I second the motion.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

श्री रघुवंश प्रसाद सिंह (वैशाली): अध्यक्ष महोदय, श्री टी. सुब्बारामा रेड्डी द्वारा प्रस्तावित श्री पी.एम. सईद को उपाध्यक्ष पद के लिए चुने जाने के प्रस्ताव का मैं पुरजोर समर्थन करता हूँ।

श्री प्रभुनाथ सिंह (महाराजगंज): अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ:-

'कि श्री पी.एम. सईद, जो इस सभा के सदस्य हैं, को इस सभा के

उपाध्यक्ष के रूप में चुना जाए।'

श्री शकुनी चौधरी (खगड़िया): अध्यक्ष महोदय, जो प्रस्ताव पी.एम. साहब को उपाध्यक्ष बनाने का है, मैं उसका समर्थन करता हूँ।

DR. SUBRAMANIAN SWAMY (MADURAI): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI SURENDER SINGH (BHIWANI): Sir, I second the motion.

SHRI MURASOLI MARAN (MADRAS CENTRAL): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): Sir, I second the motion.

MR. SPEAKER: Shri R.S. Gavai - not present.

SHRI AMAR ROY PRADHAN (COOCHBEHAR): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

SHRI P.R. KYNDIAH (SHILLONG): Sir, I second the motion.

MR. SPEAKER: Shri Sanat Kumar Mandal - not present.

SHRI E. AHAMED (MANJERI): Sir, I beg to move:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House".

MR. SPEAKER: Shri Francisco Sardinha - not present.

Now the motion moved by Shri Atal Bihari Vajpayee and seconded by Shri Sharad Pawar is before the House for consideration; and I am putting this motion to the vote of the House.

The question is:

"That Shri P.M. Sayeed, a member of this House, be chosen as the Deputy Speaker of this House."

The motion was adopted.

MR. SPEAKER: I declare that Shri P.M. Sayeed has been chosen as the Deputy Speaker of this House.

(Shri P.M. Sayeed, was conducted to his seat by the Leader of the House, Shri Atal Bihari Vajpayee, the Leader of the Opposition, Shri Sharad Pawar, and Leaders of some other Parties and Groups.)